Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/IPA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021

List of unsecured financial creditors belonging to any class of creditors

(Amount in Rs.)

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SI.	Name of creditor	Details of clair	m received	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if	
No.		Date of	Amount	Amount of claim	Nature of	Amount covered by	Whether related	% of voting share in	contingent	mutual dues, that	claim not	claim under	any	
		receipt	claimed	admitted	claim	guarantee	party?	CoC	claim	may be set- off	admitted	verification		
	1										(
	1 Total		0	0		0		0	0	0		0		